

(xvi) The Chhindwara-Seeni Kshetriya Bank (Meetings of Board) Rules, 1983 published in Notification No S.O. 2357 in Gazette of India dated the 28th May, 1983.

Bill, 1981, be further extended upto the first day of the last week of the Hundred and Twenty Ninth Session of the Rajya Sabha.”

(xvii) The Vidur Gramin Bank (Meetings of Board) Rules, 1983 published in Notification No. S.O. 2358 in Gazette of India dated the 28th May, 1983.

12.08 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Sixty-eighth Report

(xviii) The Bijapur Gramina Bank (Meetings of Board) Rules, 1983 published in Notification No. S.O. 2359 in Gazette of India dated the 28th May, 1983. [Placed in Library. See No. LT-7464/83]

SHRI G. LAKSHMANAN (Madras North): I beg to present the Sixty-eighth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

(2) A copy of Notification No. F 4 ()-W&M/83 (Hindi and English versions) dated the 16th December, 1983 regarding market loans. [Placed in Library. See No. LT-7465/83]

COMMITTEE OF PRIVILEGES

Seventh Report

SHRI R. R. BHOLE (Bombay South Central): I beg to present the Seventh Report (Hindi and English versions) of the Committee of Privileges.

12.06 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have report the following message received from the Secretary-General of Rajya Sabha :-

“I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held today, the 19 December, 1983, adopted the following motion in regard to the presentation of the Report of the Joint Committee of the Houses on the Mental Health Bill, 1981 :-

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

(i) Fourteenth Report

SHRI P.V.G. RAJU (Bobbili) : I beg to present the Fourteenth Report (Hindi and English versions) of the Committee on Absence of Members from the Sittings of the House.

(ii) Minutes

“That the time appointed for presentation of the Report of the Joint Committee of the Houses on the Mental Health

I beg also to lay on the Table Minutes (Hindi and English versions) of the sitting of the Committee on Absence of Mem-

bers from the Sittings of the House held on the 16th December, 1983.

12.10 hrs.

MATTERS UNDER RULE 377

- (i) Delay in constructing the proposed Fishing Harbour at Paradip (Orissa)

SHRI LAKSHMAN MALLICK (Jagat-singhpur) : The proposal of Government of Orissa for construction of a fishing harbour at Paradip was taken up with the Government of India as far back as 1970. The State Government have pursued this matter at the level of Union Minister on several occasions. But it is unfortunate that though over a decade has passed, the proposal has not been materialised so far.

The estimate for Paradip fishing harbour has been updated from time to time and the cost estimate is increasing every year. At present about 5.0 mechanised and non-mechanised boats are operating in area. A few hundred more boats are expected to be operated in Paradip area by the end of the 6th Plan period. At present trawlers are being accommodated temporarily at wooden-jetties in a very limited space inside the turning basin of main harbour without any facility. In the absence of fishing harbour facilities trawlers are creating problems for the Paradip port authorities.

It is therefore absolutely necessary that a fishing harbour is set up at Paradip without any further delay. I request the Government of India to take immediate steps in the matter.

श्री चन्द्रपाल शौलानी (हाथरस) : अध्यक्ष महोदय, मैंने नियम के अनुसार 250 शब्द का सैटर बना कर दिया था, लेकिन मुझे अफसोस के साथ कहना पड़ता है कि इस में से तीन लाइनें लिख कर भेज दी हैं।

मैंने हाथरस की काटन मिल के बारे में कहा था, लेकिन इस में "हाथरस" शब्द ही नहीं है, मैं इस को क्या पढ़ूँ ? मेरे पास ओरिजनल है, अगर आप आज्ञा दें तो उस को पढ़ दूँ।

अध्यक्ष महोदय : मैं देखूंगा। आप का यह कल करना दूंगा। आप बैठ जाइये।

- (ii) Need to provide immediate relief to malaria-affected people of Shahjahanpur (U.P.)

SHRI JITENDRA PRASAD (Shah-jahanpur) : Sir, I may be permitted to draw the attention of the House and the Government towards the grave and serious condition in District Shahjahanpur, U.P. caused by the killer disease which was later on identified as Malaria. The malaria which broke out in several villages claimed not less than 700 lives. The tragedy of such an alarming magnitude could have been averted had the Public Health Department of the State and the Central Malaria Eradication Department taken sufficient anti-Malaria measures well in time and acted promptly in diagnosing the disease at an early stage and by distributing medicines in the affected areas. Surprisingly, no spraying operations to check this disease have been made in the State during the last few years. The lack of adequate means of communication which prevented the supply of sufficient quantity medicines and medical help to the suffering people also added to the deterioration of the situation.

I, therefore, request that some concrete steps for controlling the disease and improving the means of communication should be taken by the Central Government so that timely medical help could be rushed to the affected areas. Immediate relief should be given in the affected areas to provide a nutritive meal once a day to the affected poor persons in all the villages who are still facing death due to